

53.2003

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MA 1636/2003 in
OA 3266/2002

Present : Shri Rajinder Khatter, learned counsel for the
applicants (Original respondents) in MA.

Shri Rajinder Khatter, learned counsel submits that he
does not wish to press MA 1636/2003 as neccessary orders in
compliance of Tribunal's order dated 18.12.2002 in OA
3266/2002 have already been passed by the respondents.

2. Noting the above facts and submissions, MA
1636/2003 is disposed of as not pressed.

R.K.Upadhyaya

(R.K.Upadhyaya)
Member (A)

SLS

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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